

SPECIAL BENCH
COURT - II

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/432(KB)2018
IA(I.B.C)/282(KB)2019,
IA(IBC)(DIS.)/23(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	IDBI BANK LTD VS LEATHER WORLD INDIA LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] On behalf of the Liquidator
Mr. Arun Kumar Gupta, CA

O R D E R

1. Ld. Counsels for Liquidator present.
2. **IA(I.B.C)/282(KB)2019:**
 - a) It is submitted that the clarification sought for has been provided. Therefore, **IA(I.B.C)/282(KB)2019** is once again **reserved for Order**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)